

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 213 of 2012

Dated : 5th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s): Mr. R.B. Sharma for R-8, R-41, R-46
Mr. Pradeep Misra
Mr. Daleep Kumar Dhayani for R-2**

ORDER

As agreed by the learned counsel for the parties, post the matter for hearing on **08.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt